

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/(IB)/2018
NAME OF THE PETITIONER(S) : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

i. R. RAGAVENDRAN Counsel for Operational creditor 26/03/18
Jayesh B Dolia
Geethanjalli T
For Aiyar and Dolia Respondent Geethanjalli T

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent/corporate debtor present and stated that they have filed an appeal before the Hon'ble High Court of Madras vide OSA 93/2018 and the same is coming up for hearing this week. In view of the status, he prayed for time to make submissions. Considering the submissions in the memo filed by the respondent, time is enlarged at request. Put up on 09.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)